

**HIGH COURT OF CHHATTISGARH : BILASPUR**  
**NOTIFICATION**

No. 2380 /Rules/2026

Bilaspur, dated 31/01/2026

In exercise of the powers conferred under Articles 227, 233, 234 and 235 of the Constitution of India, the High Court of Chhattisgarh hereby makes the following amendments in the **Chhattisgarh Judicial Officers (Confidential Rolls) Regulations, 2015**, which shall come into force with immediate effect :-

**AMENDMENTS**

1. In column No.2 of Sl.No.1 of Schedule-1, after the words, 'Registrar (Selection and Appointment Cell) and before the word, 'and Registrar (Judicial)', the words, "**Registrar (OSD) Rules, Registrar (Establishment)**" shall be inserted.
2. In column No.2 of Sl.No.3 of Schedule-1, the words, 'Registrar (Vigilance), Registrar (Inspection and Inquiry), Registrar (S. & A.) and Registrar (Judicial)' shall be replaced with the words, "**Officers mentioned at column No.2 of Sl.No.1**".

By order of Hon'ble the High Court

*Sd/-*  
**(Rajnish Shrivastava)**  
Registrar General

Endt. No. 2381 /Rules/2026

Dated 31/01/2026

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

N. I. C.

10. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Steno to Registrar (Vigilance/ I&E/ Judicial/ S&A Cell/ Computerization/ Establishment) High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur (Chhattisgarh).
20. The Principal District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham(Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujanj for information.
21. The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Dantewada for information.
22. Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101 for information.
23. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts for information.
24. Additional Registrar (Judicial/ HCLSC/ Adm.), High Court of Chhattisgarh, Bilaspur for information.
25. Registrar Ministerial (C.S.J.A./Vigilance and I&E), High Court of Chhattisgarh, Bilaspur for information.
26. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh for information.
28. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
29. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
30. All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information.
31. Library, High Court of Chhattisgarh, Bilaspur for information.
32. Court Manager, High Court of Chhattisgarh, Bilaspur for information.
33. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.
34. Deputy Controller, Government Regional Press, Behind Indravati Bhawan, Amenities Block, Atal Nagar, Nava Raipur (C.G.) with a request to publish it in the forthcoming issue of Chhattisgarh extra-ordinary Gazette.

31/01/16

(Mansoor Ahmed)  
Registrar (I&E)